

Shri A. M. Mishra, NAB
CSO - S. R. Gill, Lokan. Adm
in

LIST OF INDEX

LIST OF PAPERS IN O.A./T.A. NO. 487/90 OF C-24.

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	—	PT
	1	16-7-90	70
		9-8-90	70
	2	5-10-90	Registry Noting
II	—	—	Index is enclosed h/w
III	1-2	19-9-90	Scrutiny Sheet & OA
	3	5-9-90	Copy of order dt 9-8-90 issued to parties
	4	16-7-90	Telegram received from applicant for adjournment
	5	13-12-90	Letter issued to applicant for supply of M-P

48
21/103

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LIST OF INDEX

LIST OF PAPERS IN O.A./T.A. NO.

OF

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER

Note: The petitioner undertakes to remove all the objections and service of ~~summons~~ petition

APPENDIX A FORM I

22.6.90

APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT 1985.

Shri Arun S/o Murlidhar Mishal.

VERSUS

The Union of India & Other.

I N D E X

Do enclosed for B50/-

88k

OA 487/90

Sr.No.	Description of documents relied upon	Page No.
1)	Application under section 19 of Central Administrative Tribunal Act.	1 To 7
2)	Register Address.	8
3)	Vakalatnama.	9
4)	Fitness Certificate.	10
5)	Application for resume on duty.	11
6)	Application for reinstate dt/-15.11.88.	12 To 13
7)	Postal Acknowledgements.	14 To 15
8)	Application dated 16.2.1989.	16
9)	Postal Acknowledgements.	17 To 18
10)	Notice of Counsel dated 20.11.1989.	19 To 20
11)	Postal Acknowledgements.	21 To 22
12)	Postal Order.	23

167 mp 511/10

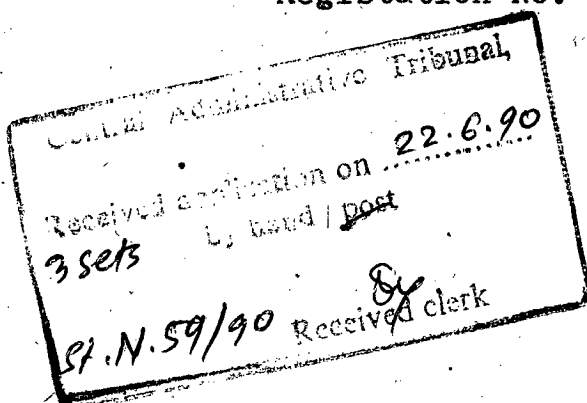
For Use in Tribunal Office:

Date of Filing ;

Or

Date of receipt by Post :

Registration No. :



Signature for Registrar,

St. N. 59/90

Per Tribunal

6

Fixed for admission hearing
on 16.7.90 at New Bombay
with point of limitation.

Noted

22-6-90

for Dy. Registrar.
22/6/90

MP 511/90, for
condonation of delay,
fixed on 16/7/90.

12/7/90

Date: 16.7.90

When this case is called along
with the H.P. more appears for the
applicant. Such being the position we
adjourn the admission hearing of this case
to 9th August, 1990 at Nagpur.

M
H
(H.Y. PRIDHAR) (A.P. BHATTACHARYA)
M (A) M (J)
16-7-90

Dated: 9.8.90 - Camp at Nagpur

Applicant and counsel not present.
Adv. Mr. Lambat ^{appears} in behalf of the Respondents.
It is seen that on the last hearing as well
there was no representation for the applicant.
In these circumstances the application is
rejected for default.

Shri K. Rasgotra
M (A)

9.8.90
(G. Sreedharan Nair)
V/L

2

order dtd: 9.8.90.
issued on Applicant No. 1
dtd: Nil 

order dtd: 9.8.90
issued on either
sided sides on
5.4.90.

by 6/9/90.